NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 22

IA 3345/2023 IA 3470/2023 in C.P. (IB)/2694(MB)2019

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **22.08.2023**

NAME OF THE PARTIES: **AHM CATERING AND ALLIED SERVICES PVT LTD V/S DOLPHIN OFFSHORE SHIPPING LTD**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 3345/2023

Adv. Agam Maloo a/w Adv. Prakhar Tandon appeared for the IRP/Applicant.

The present application is field by the IRP under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 to place on record the report certifying constitution of Committee of Creditors and the list of the Creditors. The report of the IRP is taken on record.

With the aforesaid, **IA No. 3345/2023** is **allowed** and **disposed of**.

List **IA 3470/2023** on **25.09.2023** for further consideration/hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna